

# PATNA HIGH COURT

## NOTICE

### District Judge (Entry Level), Direct from Bar Exam-2023

It is for information to the candidates who have been selected for interview under the District Judge (Entry Level), Direct from Bar Exam- 2023 that upon 1<sup>st</sup> stage scrutiny / verification of the application forms and documents uploaded by them in light of the Court's Notice dated 21.10.2024, certain discrepancies have been found.

The same have been indicated against the respective names of the candidates in the tabular chart (annexed herewith as Annexure-I) and accordingly they are directed to remove the defect(s) as pointed out in his / her individual case and to bring the required documents with them on the respective dates of their interview.

Details of discrepancies found upon scrutiny and steps to be taken by the candidates for removal of the same are broadly mentioned below –

<b>Sl. No.</b>	<b>Discrepancies found</b>	<b>Steps to be taken by the candidate to remove the discrepancies.</b>
1.	Some candidates have not uploaded their Marksheet and / or original Certificates of Matric / Intermediate / Graduation / LL.B. and if uploaded, the same are not legible. Further, some candidates have also not uploaded their enrolment certificate as an Advocate or uploaded provisional of the same.	The candidates are directed as a last chance to upload the scanned copies of their documents. For which purpose, the website of the Court shall be opened on 20.11.2024 and shall remain accessible till 23.11.2024. Further, they are directed to bring the same on their respective dates of interview.
2.	Some candidates have either not uploaded Declaration regarding their income / 24 Cases or have uploaded the same but not as per the requirement.	
3.	Three candidates have neither	

	uploaded any documents nor made any communication to the Court in this regard.	
4.	Spelling of Name / Father's Name entered by several candidates in their online application forms are mismatching with that mentioned in their certificates or vice versa.	The candidates are directed to clarify their position on affidavit or get the same corrected as the case may be, which they have to submit on their respective dates of interview.
5.	Some candidates have committed mistakes / errors in mentioning their correct date of enrolment in online application form.	
6.	Candidate(s) has mentioned regarding criminal cases filed against him/her in his/her online application form.	The candidate(s) against whom case(s) is/are pending, provisionally allowed to appear at the interview subject to the condition that he/she submit on affidavit the present status and nature of the case along with the copy of the FIR and bring / produce the same on their respective dates of interview.
7.	Several candidates have written regarding their additional qualification in online application but they have not uploaded the certificates in respect of the same. Further, some candidates have not mentioned their educational qualification in online application but they have uploaded the same.	The candidates are directed to bring with them the documents / certificates in support of their additional qualification(s) as mentioned in their online application form and produce the same on their respective dates of interview. Further, candidates are directed to submit clarification regarding the same on affidavit, if details are not mentioned in their online application form.
8.	Some candidates who are in service have either not uploaded 'No Objection Certificate / Permission from employer' or have uploaded the	The candidates are directed to bring 'No Objection Certificate / Permission from employer' which specifically mentions about no objection or permission regarding

	same but there is no mention about permission specifically to appear in the said interview.	participation / appearance in the interview to be held under District Judge (Entry Level), Direct from Bar Exam-2023 and produce the same on their respective dates of interview or latest by 02.12.2024 i.e. the date on which the interview will be concluded.
9.	Some candidates have either not uploaded Experience Certificate (up-to-date) or uploaded but the same is not as per requirement or issued by the Bar / Advocates / Lawyers Associations.	<p>The candidates are directed to bring with them the up-to-date Experience Certificate and produce the same on their respective dates of interview.</p> <p>Those candidates who have furnished the experience certificate issued by the Bar / Advocates / Lawyers Associations, are directed to also bring up-to-date experience certificate as an Advocate issued from the District &amp; Sessions Judge of the concerned District or Registrar General / Registrar of the High Courts or Secretary General of the Supreme Court, as the case may be, for the entire experience claimed, clearly mentioning the duration of continuous practice (date, month, year) on their respective dates of interview.</p>
10.	Some candidates have not uploaded their Residence Certificate or uploaded the same but the address is different from that mentioned in their online application form.	The candidates are directed to bring with them Residence Certificate with permanent address as per their online application form on their respective dates of interview.
11.	Some candidates belonging to BC / EBC category have not uploaded Caste Certificate or have uploaded the same but there is no mention	The candidates of BC / EBC category who have not uploaded Caste Certificate or have uploaded but there is no mention about Creamy Layer, are directed to bring with

	about Creamy Layer or the same is prior to one year as on date.	them the recent Caste Certificate showing that they do not belong to creamy layer and produce the same on their respective dates of interview. Further, who have uploaded their Caste Certificate mentioning / showing that they do not belong to creamy layer but the same is issued prior to 1 year as on date, they are directed to produce a Declaration in prescribed proforma (Form-XVIII B) in light of the letter No. 15440 dated 05.12.2017 of the General Administration Deptt., Govt. of Bihar (annexed herewith as Annexure-II) on their respective dates of interview.
12.	Some candidates belonging to EWS category have not uploaded Certificate in this regard or have uploaded but the same is not for the year 2022-23 as required.	Candidates are directed to bring certificate in prescribed proforma issued by the competent authority in light of Circular No. 2622 dated 26.02.2019 of the Government of Bihar regarding EWS issued in between 22.12.2022 and 20.01.2024 for the year 2022-23 on their respective dates of interview.
13.	Candidate belonging to OH category has submitted OH certificate which is not issued by the PMCH as mentioned in the Court's Notice dated 21.10.2024	Candidate is directed to bring OH certificate issued by the competent authority i.e. PMCH, Patna on his date of interview.

If any candidate fails to remove the discrepancies as pointed out in his/her individual case, his/her candidature will be liable to be rejected.

Further, if any other discrepancy(ies) is found in their documents/certificates or required at the time of interview, the candidates may be asked to submit an undertaking to remove the same or to furnish the required documents within the specified period.

Candidates may furnish additional information / developments which they deem necessary even on their respective dates of interview and must not conceal any material information.

Candidates are requested to keep visiting the website of the Patna High Court regularly for further updates.

**Patna High Court, Patna**  
**Dated: 19.11.2024**

**By order of the Court**

  
**Registrar General**

## Annexure-I

**Tabular Chart showing discrepancies found in the 1<sup>st</sup> stage verification of the documents uploaded by the candidates selected for interview under the District Judge (Entry Level), Direct from Bar Exam-2023 in response to Court's Notice dated 21.10.2024.**

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Name</u>	<u>Remarks</u>
1.	10011	KALYANI KUMARI	1. Caste certificate is of prior to one year. 2. Declaration regarding 24 cases per year is undated. 3. Declaration regarding net income is undated.
2.	10040	AZHAR ALAM	1. Experience Certificate (up-to-date) not uploaded. 2. Caste Certificate is of prior to one year.
3.	10090	SANJEET KUMAR	1. Caste certificate of EBC not uploaded (the uploaded certificate is for central government service as OBC). 2. Declaration regarding 24 cases per year is unsigned & undated. 3. Declaration regarding net income is unsigned & undated. 4. Spelling of father's name in 10 <sup>th</sup> Certificate is written as <b>DAYA NANDPRASAD</b> whereas in other certificates as well as in the application form, it is <b>DAYANAND PRASAD</b> .
4.	10201	PANKAJ KUMAR VERMA	1. Experience certificate (up-to-date) not uploaded. 2. EWS certificate not uploaded.
5.	10213	ANJANY NANDAN PANDEY	1. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 & 2021-22 separately and is undated. 2. Declaration regarding net income is undated.
6.	10219	NAZIA KHANAM	1. Original Certificate of Graduation required as the uploaded one is provisional. 2. Spelling of candidate's name in enrolment certificate is <b>NAZIA KHANAN</b> . 3. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 & 2021-22 separately. 4. Permanent address in the residence certificate & caste certificate is different from those mentioned in application form (Clarification on affidavit is required). 5. The candidate has mentioned details of M.COM in online application but certificate & marksheet thereof not uploaded. 6. Original Certificate of LL.M. required as the uploaded one is provisional. 7. Caste certificate is of prior to one year.

7.	10275	KARAN RAJ	<ol style="list-style-type: none"> <li>1. Experience Certificate (up-to-date) not uploaded.</li> <li>2. Original Certificate of enrolment as Advocate required as the uploaded one is provisional.</li> <li>3. Caste certificate is of prior to one year.</li> <li>4. Spelling of Father's name in 12<sup>th</sup> certificate and marksheet is <b>RAGHU NANDAN YADAV</b> whereas in application form &amp; all other certificates it is <b>RAGHUNANDAN YADAV</b>.</li> </ol>
8.	10303	MANOJ KUMAR	-----
9.	10372	ASHUTOSH KUMAR MISHRA	Spelling of candidate's name in graduation marksheet is <b>ASHUTOSH KR MISHRA</b> whereas in application form & all other certificates it is <b>ASHUTOSH KUMAR MISHRA</b> .
10.	10388	MD OWAIS ANSARI	<b>Not uploaded any documents</b>
11.	10390	PUSHPANJALI KUMARI	<ol style="list-style-type: none"> <li>1. Spelling of father's name in 10<sup>th</sup> Certificate is written as <b>CHATUR BHUJ SINGH</b>, and in EWS Certificate as <b>CHATRUBHUJ SINGH</b> whereas in other certificates and in the application form, it is <b>CHATURBHUJ SINGH</b></li> <li>2. Candidate has not mentioned details regarding graduation in her online application but has uploaded its certificate and marksheet.</li> <li>3. Declaration regarding net income is undated.</li> <li>4. Declaration regarding 24 cases per year is undated.</li> </ol>
12.	10410	SHABNAM	<ol style="list-style-type: none"> <li>1. Spelling of father's name in 10<sup>th</sup> Certificate, enrolment certificate and application form is written as <b>MD ASHRAF HUSAIN ANSARI</b> whereas in 12<sup>th</sup> certificate, experience certificate &amp; caste certificate, it is <b>MD ASHRAF HUSSAIN ANSARI</b>.</li> <li>2. Experience Certificate (up-to-date) not uploaded.</li> </ol>
13.	10492	MANAS KUMAR VATSAL	<ol style="list-style-type: none"> <li>1. Candidate has not mentioned details regarding graduation in the online application but has uploaded its certificate and marksheet.</li> <li>2. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> <li>3. NOC obtained from the employer is not specifically for appearing in the interview (viva-voce test) under the District Judge (Entry Level), Direct from Bar Exam-2023.</li> </ol>
14.	10511	PRABHAT KUMAR	<ol style="list-style-type: none"> <li>1. Enrolment certificate not uploaded.</li> <li>2. Experience certificate not uploaded.</li> <li>3. Declaration regarding net income not uploaded.</li> <li>4. Declaration regarding 24 cases per year not uploaded.</li> <li>5. Caste certificate not uploaded.</li> <li>6. Residence certificate not uploaded.</li> <li>7. The candidate has mentioned details of LL.M. in online application but certificate &amp; marksheet thereof not uploaded.</li> </ol>

15.	10553	MOHD TARIQUE MUSTAFA	1. Declaration regarding net income is not proper as it does not mention income for years 2019-20, 2020-21 & 2021-22 and is undated. 2. Declaration regarding 24 cases per year is undated.
16.	10619	KUMARI MANISHA	<b>Not uploaded any documents</b>
17.	10656	AMOD KUMAR	1. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 & 2021-22 separately and is undated. 2. Declaration regarding net income is undated.
18.	10663	NEERAJ KUMAR	-----
19.	10722	DILIP KUMAR SINGH	1. OH Certificate is not issued by the PMCH. 2. Declaration regarding net income is undated. 3. Declaration regarding 24 cases per year is undated.
20.	10833	AKHILESH SINGH	<b>Not uploaded any documents</b>
21.	10850	SWAMI NANDAN PRASAD SINGH	1. Residence Certificate not uploaded. 2. Spelling of Father's name in 10 <sup>th</sup> & 12 <sup>th</sup> certificate is <b>DEONANDAN PRASAD SINGH</b> whereas in application form & enrolment certificate it is <b>DEO NANDAN PRASAD SINGH</b> . Further, spelling of candidate's name in 12 <sup>th</sup> certificate & marksheet is <b>SWAMINANDAN PRASAD SINGH</b> whereas in application form and all other certificates it is <b>SWAMI NANDAN PRASAD SINGH</b> .
22.	11003	JAI PRAKASH CHAUDHARY	Permanent address in the residence certificate & caste certificate is different from those mentioned in application form (Clarification on affidavit is required).
23.	11020	TABASSUM PERWEEN	1. Spelling of candidate's name in the graduation marksheet differs from that on the Online Application Form. In graduation marksheet her name is written as <b>TABASSUM PRAWEEEN</b> whereas in Online Application form & other certificates & marksheets, her name is written as <b>TABASSUM PERWEEN</b> . 2. Spelling of father's name in enrolment certificate is written as <b>MD NASIM UDDIN</b> whereas in other certificates & application form, it is <b>MD NASEEM UDDIN</b> . Further, in intermediate certificate, it is <b>MD NASEEMUDDIN</b> .
24.	11136	DEEPAK KUMAR	1. Father's name in 10 <sup>th</sup> certificate is " <b>DHURUB NARAIN PRASAD GUPTA</b> " and in Intermediate certificate is " <b>DHRUB NARAYAN PRASAD GUPTA</b> " whereas in application form it is " <b>DHRUB NARAIN PRASAD GUPTA</b> ". 2. Declaration regarding 24 cases per year is not proper as it does not mention required number of cases for years 2019-20, 2020-21 & 2021-22 separately

25.	11221	MEDHA SHREE	<ol style="list-style-type: none"> <li>1. Enrolment certificate not uploaded.</li> <li>2. In employment status of her application form, name of post held is written as Advocate.</li> <li>3. Date of enrolment in Bar Council is <b>14.07.2015</b> as per enrolment certificate but the candidate has entered the same as <b>12.11.2014</b> in the application form</li> <li>4. Date of enrolment in experience certificate also differs from the date mentioned in enrolment certificate.</li> <li>5. Declaration regarding 24 cases per year is not proper as it does not mention required number of cases for the years 2019-20, 2020-21 &amp; 2021-22 separately.</li> </ol>
26.	11330	NEETU SHARMA	<ol style="list-style-type: none"> <li>1. Candidate's name written as <b>KUMARI NEETU SHARMA</b> in Matric and Intermediate certificate, whereas <b>KU. NEETU SHARMA</b> in B.A. Marksheet and LL.B. marksheet &amp; Certificate.</li> <li>2. Graduation certificate not uploaded.</li> <li>3. <b>Income in year 2019-2020 given is Nil</b> (Clarification required).</li> <li>4. LL.M. Certificate not uploaded.</li> </ol>
27.	11344	RAJEEV KUMAR SAHANI	<ol style="list-style-type: none"> <li>1. Date of enrolment in certificate of Bar Council is <b>16.01.2023</b> whereas the candidate has entered the same as <b>21.01.2023</b> in the application form.</li> <li>2. Declaration regarding net income not uploaded. Rather the candidate has submitted ITR for the assessment years 2019-20, 2021-22, &amp; 2022-23.</li> <li>3. Caste certificate is of prior to one year.</li> </ol>
28.	11362	JATA SHANKAR MISHRA	Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 & 2021-22 separately.
29.	11409	VIVEK KUMAR TRIPATHI	Father's name in 10 <sup>th</sup> certificate & enrolment certificate is written as I.V. Tripathi whereas in application form, 12 <sup>th</sup> certificate & experience certificate it is Indra Vishal Tripathi.
30.	11539	RAMESH RANJAN	<ol style="list-style-type: none"> <li>1. Father's name in experience certificate is written as <b>Late SHIOPARSAN BAITHA</b> in place of <b>SHIO PRASAN BAITHA</b> and in application form &amp; LL.B. marksheet it is written as <b>SHIOPRASAN BAITHA</b> whereas in 10<sup>th</sup> certificate &amp; enrolment certificate, it is <b>SHIO PRASAN BAITHA</b>.</li> <li>2. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> </ol>
31.	11745	ANIL KUMAR	<ol style="list-style-type: none"> <li>1. Experience Certificate (up-to-date) not uploaded.</li> <li>2. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> <li>3. Residence Certificate not uploaded.</li> </ol>
32.	11750	ROHIT KUMAR	Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 & 2021-22 separately.

33.	11843	NAWNIT KUMAR	<ol style="list-style-type: none"> <li>1. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> <li>2. Declaration regarding net income is not proper as it does not mention income of F.Y. 2019-20.</li> </ol>
34.	11846	RICHA	<ol style="list-style-type: none"> <li>1. Declaration regarding net income is undated.</li> <li>2. Declaration regarding 24 cases per year is undated.</li> </ol>
35.	11852	NITU KUMARI	<ol style="list-style-type: none"> <li>1. Spelling of candidate's name in intermediate, graduation &amp; LL.B. certificates and marksheets is <b>NEETU KUMARI</b> whereas in 10<sup>th</sup> certificate &amp; marksheet, enrolment certificate and application form it is <b>NITU KUMARI</b>.</li> <li>2. Declaration regarding net income is not proper as it does not mention income of F.Y. 2019-20, 2020-21 &amp; 2021-22 separately.</li> <li>3. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> </ol>
36.	11883	RAJAN KUMAR	<ol style="list-style-type: none"> <li>1. Date of enrolment in enrolment certificate of Bar Council is <b>18.01.2007</b> whereas the candidate has entered the same as <b>17.01.2007</b> in the application form.</li> <li>2. Spelling of father's name in experience certificate, declarations &amp; caste certificate is <b>RAJENDRA CHAUDHARY</b> whereas in application form &amp; all other certificates it is <b>RAJENDRA CHOUDHARY</b>.</li> </ol>
37.	11937	BINOD KUMAR CHOUHARY	<ol style="list-style-type: none"> <li>1. Original Certificate of graduation required as the uploaded one is provisional.</li> <li>2. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> <li>3. Declaration regarding net income is not proper as it does not mention income for the F.Y. 2019-20.</li> </ol>
38.	11941	AMIT KUMAR	<ol style="list-style-type: none"> <li>1. 10<sup>th</sup> certificate not uploaded.</li> <li>2. Experience certificate (up-to-date) not uploaded.</li> <li>3. Declaration regarding 24 cases per year is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> <li>4. Residence certificate not uploaded.</li> <li>5. Experience certificate is not proper, (as per experience certificate uploaded, it appears that the candidate is working at two places at the same time). <b>The candidate is directed to upload / submit clarification regarding his eligibility as he is in full time employment as Law Officer in Bihar Animal Sciences University, Patna.</b></li> </ol>

39.	12044	SUMAN KUMAR SINGH	<ol style="list-style-type: none"> <li>1. Father's Name in application form is <b>GHANASHYAM BARAN SINGH</b> whereas in all certificates, it is <b>GHANSHYAM BARAN SINGH</b>.</li> <li>2. LL.M. certificate not uploaded.</li> <li>3. The candidate has mentioned details of M.A. in online application but certificate &amp; marksheet thereof not uploaded.</li> </ol>
40.	12175	RAM PRAKASH YADAV	<ol style="list-style-type: none"> <li>1. Father's Name in application form is <b>KARTA PRASAD YADAV</b> whereas in all certificates, it is <b>KAMTA PRASAD YADAV</b>.</li> <li>2. Experience certificate not uploaded.</li> </ol>
41.	12258	DILIP KUMAR	<ol style="list-style-type: none"> <li>1. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately and it is undated.</li> <li>2. Declaration regarding net income is not proper as it does not mention income for 2019-20, 2020-21 &amp; 2021-22 separately and it is undated.</li> <li>3. Experience certificate (up-to-date) not uploaded.</li> </ol>
42.	12300	KAMAL KUMAR	<ol style="list-style-type: none"> <li>1. Spelling of Father's name in the Matric certificate as well as Caste certificate differs from that on the Online Application Form (In matric Certificate father's name written as Ramdhyam Jee Pal and in caste certificate it is written as <b>Ram Dhyanji Pal</b> whereas in Online Application form it is written as <b>Ram Dhyanjee Pal</b>). In experience certificate also, there is spelling mistake in his father's name.</li> <li>2. Caste certificate is of prior to one year.</li> <li>3. NOC obtained from the employer is not specifically for appearing in the interview (viva-voce test) under the District Judge (Entry Level), Direct from Bar Exam-2023.</li> <li>4. Declaration regarding 24 cases per year is not proper as it does not mention required number of cases for the years 2019-20, 2020-21 &amp; 2021-22 separately.</li> </ol>
43.	12426	AWANISH KUMAR	Experience Certificate (up-to-date) not uploaded.
44.	12526	SUGANDHA PRASAD	<ol style="list-style-type: none"> <li>1. NOC obtained from the employer is not specifically for appearing in the interview (viva-voce test) under the District Judge (Entry Level), Direct from Bar Exam-2023.</li> <li>2. The candidate has mentioned details of M.A. in online application but certificate &amp; marksheet thereof not uploaded.</li> <li>3. Caste Certificate is of prior to one year.</li> </ol>

45.	12528	NAGHMA TARANNUM	<ol style="list-style-type: none"> <li>1. Permanent address in the residence certificate &amp; caste certificate is different from those mentioned in application form (Clarification on affidavit is required).</li> <li>2. Original Certificate of LL.M. required as the uploaded one is provisional</li> <li>3. Declaration regarding net income not uploaded. Rather candidate has submitted ITR for the assessment years 2019-20, 2020-21 &amp; 2021-22.</li> <li>4. Declaration regarding 24 cases per year not uploaded.</li> </ol>
46.	12667	PRIYABRAT KUMAR	<ol style="list-style-type: none"> <li>1. Spelling of Candidate's name in 10<sup>th</sup> certificate &amp; marksheet is <b>PRIYABART KUMAR</b> whereas in application form and some certificates it is <b>PRIYABRAT KUMAR</b>. Further, in graduation certificate, it is <b>प्रियव्रत कुमार</b>.</li> <li>2. Declaration regarding 24 cases is not proper as it does not mention number of cases.</li> <li>3. Experience Certificate (up-to-date) not uploaded.</li> </ol>
47.	12721	MAMTA SAHDEV	<ol style="list-style-type: none"> <li>1. Original Certificate of LL.M. required as the uploaded one is provisional.</li> <li>2. Father's name in 10<sup>th</sup>, 12<sup>th</sup> Certificate is <b>ASHWANI KUMAR SAHDEV</b> whereas in application form it is <b>ASHWANI SAHDEV</b>.</li> </ol>
48.	12746	MANISHA PRAKASH	<ol style="list-style-type: none"> <li>1. Experience certificate (up-to-date) not uploaded.</li> <li>2. NOC from the employer not uploaded.</li> </ol>
49.	12787	NEERAJ KUMAR	<ol style="list-style-type: none"> <li>1. Matriculation Certificate not uploaded.</li> <li>2. EWS Certificate for the year 2022-23 issued between 22.12.2022 to 20.01.2024 is required (EWS certificate uploaded one is of the financial year 2023-24).</li> <li>3. LL.M. Certificate not uploaded.</li> <li>4. Declaration regarding net income is not as per requirement (Income is not disclosed &amp; Declaration is unsigned &amp; undated).</li> <li>5. Declaration regarding 24 cases per year is unsigned &amp; undated.</li> </ol>
50.	12964	ANIL KUMAR MAHATO	<ol style="list-style-type: none"> <li>1. Declaration regarding net income not uploaded. Rather candidate has submitted ITR for the assessment years 2022-23, 2023-24 &amp; 2024-25.</li> <li>2. Experience Certificate (up-to-date) not uploaded.</li> <li>3. Declaration regarding 24 cases per year not uploaded.</li> </ol>
51.	12968	PINKY SINGH	<ol style="list-style-type: none"> <li>1. Experience Certificate (up-to-date) not uploaded.</li> <li>2. Intermediate certificate is not legible.</li> <li>3. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately.</li> </ol>
52.	12987	MONISHA SINGH	-----

53.	12998	ANIMA SINGH	<ol style="list-style-type: none"> <li>1. EWS Certificate for the year 2022-23 issued between 22.12.2022 to 20.01.2024 is required (EWS certificate uploaded is for the financial year 2019-20).</li> <li>2. Declaration regarding 24 cases per year is unsigned and undated.</li> <li>3. Declaration regarding net income is unsigned and undated.</li> <li>4. Permanent address in the residence certificate &amp; EWS certificate is different from those mentioned in application form (Clarification on affidavit is required).</li> </ol>
54.	13093	NAWEEN KUMAR	<ol style="list-style-type: none"> <li>1. Original certificate of graduation required as the uploaded one is provisional.</li> <li>2. Declaration regarding 24 cases is not proper as it does not mention required number of cases for years 2019-20, 2020-21 &amp; 2021-22 separately and is undated.</li> <li>3. Declaration regarding net income is undated.</li> <li>4. Residence Certificate not uploaded.</li> <li>5. NOC from the employer not uploaded.</li> </ol>
55.	13105	RAJESH KUMAR	-----
56.	13151	VINAY RANJAN KUMAR	<ol style="list-style-type: none"> <li>1. Experience Certificate (up-to-date) not uploaded.</li> <li>2. Declaration regarding net income not uploaded. Rather candidate has submitted ITR for the assessment years 2020-21, 2021-22 &amp; 2022-23.</li> <li>3. Declaration regarding 24 cases is not proper as it is unsigned and undated.</li> </ol>
57.	13159	SHIVANGI	Name of the candidate in 10 <sup>th</sup> , 12 <sup>th</sup> & graduation certificates is <b>KM SHIVANGI</b> and in LL.B. certificate & application form it is <b>SHIVANGI</b> whereas in enrolment certificate, it is <b>SHIVANGI KAUSHIK</b> .
58.	13169	RISHI CHANDAN	Experience certificate (up-to-date) not uploaded.
59.	13233	VIJAY SHANKAR SINGH	Spelling of candidate's name in Intermediate certificate is <b>VIJAY SHANKER SINGH</b> whereas in application form it is <b>VIJAY SHANKAR SINGH</b> . Further, father's name in intermediate certificate is <b>VISHWANATH SINGH</b> whereas in application form it is <b>BISHWANATH SINGH</b> .
60.	13246	GULNAZ FIRDAUS	<ol style="list-style-type: none"> <li>1. Permanent address in the residence certificate &amp; caste certificate is different from those mentioned in application form (Clarification on affidavit is required).</li> <li>2. Marksheet of LL.M. first year not uploaded.</li> </ol>
61.	13356	NALINI RANJAN SRIVASTAVA	Father's name in LL.B. 1 <sup>st</sup> year marksheet is <b>RAJENDRA</b> and in 2 <sup>nd</sup> & 3 <sup>rd</sup> year it is <b>RAJENDRA PRASAD</b> whereas in application form and other certificates / documents it is <b>RAJENDRA PRASAD SRIVASTAVA</b> or <b>R.P. SRIVASTAVA</b> .

62.	13374	SONI KUMARI	<ol style="list-style-type: none"> <li>1. Original certificate of graduation required as the uploaded one is provisional.</li> <li>2. NOC obtained from the employer is not specifically for appearing in the interview (viva-voce test) under the District Judge (Entry Level), Direct from Bar Exam-2023.</li> <li>3. Declaration regarding 24 cases per year is undated.</li> <li>4. Declaration regarding net income is undated.</li> </ol>
63.	13384	KANHAIYA KUMAR	-----
64.	13388	MANISH KUMAR PANDEY	-----
65.	13390	ANAND SHANKAR SHARMA	<ol style="list-style-type: none"> <li>1. Matriculation certificate uploaded one is not legible.</li> <li>2. Original certificate of LL.B required as the uploaded one is provisional.</li> <li>3. Declaration regarding 24 cases per year is not proper as it does not mention required number of cases for the years 2019-20, 2020-21 &amp; 2021-22 separately.</li> </ol>

## Annexure-II

पत्र संख्या-11/आ0.2-आ0नी0-05/2010 सा0प्र0.15440

बिहार सरकार

सामान्य प्रशासन विभाग

प्रेषक,

मो0 सिराजुद्दीन अंसारी,  
सरकार के अवर सचिव।

सेवा में,

सभी प्रधान सचिव/सचिव

सभी प्रमण्डलीय आयुक्त

सभी जिला पदाधिकारी

सचिव, बिहार लोक सेवा आयोग, पटना

सचिव, बिहार कर्मचारी आयोग, पटना

परीक्षा नियंत्रक, बिहार संयुक्त प्रवेश प्रतियोगिता परीक्षा पर्वद, पटना।

सचिव, केन्द्रीय चयन पर्वद (सिपाही भर्ती), पटना।

पटना-15, दिनांक- 05.12.2017

विषय :- क्रीमीलेयर में नहीं होने संबंधी दिये जाने वाला शपथपत्र फॉर्म-xviiiA में संशोधन के संबंध में।

महोदय,

निदेशानुसार कहना है कि जाति प्रमाण-पत्र, आय प्रमाण-पत्र, आवास प्रमाण-पत्र एवं क्रीमीलेयर रहित प्रमाण-पत्र के संबंध में विभागीय परिपत्र संख्या-673 दिनांक-08.03.2011 द्वारा विस्तृत दिशा-निर्देश जारी किए जा चुके हैं।

विवेचित परिपत्र संख्या-673 दिनांक-08.03.2011 की कंडिका-(8) में प्रावधान है कि क्रीमीलेयर रहित प्रमाण-पत्र बार-बार निर्गत नहीं किए जायेंगे। पूर्व निर्गत प्रमाण-पत्र की स्थिति में क्रीमीलेयर में नही होने संबंधी स्वयं शपथ-पत्र फॉर्म-xviii में आवेदक/आवेदिका द्वारा दिया जायेगा, जो मान्य होगा।

विदित हो कि भारत सरकार, कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग), नई दिल्ली के पत्रांक-36033/1/2013-स्था0 (आरक्षण) दिनांक-27.05.2013 द्वारा आय/सम्पत्ति के निर्धारण को संशोधन करते हुए 4.5 लाख से बढ़ाकर 6.00 लाख किया गया है, जिसे राज्य में लागू करने का निर्णय सामान्य प्रशासन विभाग, बिहार के परिपत्र संख्या-11805 दिनांक-17.07.2013 द्वारा लिया गया। इससे संबंधित संशोधित शपथ-पत्र फॉर्म-xviiiA विभागीय परिपत्र संख्या-16470 दिनांक-15.10.2013 द्वारा परिचारित किया गया है।

भारत सरकार, कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग) नई दिल्ली के नवीनतम पत्रांक-36033/1/2013-स्था0 (आरक्षण) दिनांक-13.09.2017 द्वारा आय/सम्पत्ति के निर्धारण को संशोधन करते हुए 6.00 लाख से बढ़ाकर 8.00 लाख किया गया है, जिसे राज्य में लागू करने का निर्णय सामान्य प्रशासन विभाग के परिपत्र संख्या-13687 दिनांक-31.10.2017 द्वारा लिया गया है।

इस प्रकार परिपत्र संख्या-16470 दिनांक-15.10.2013 के साथ परिचारित फॉर्म-xviiiA में 8.00 लाख की प्रविष्टि आवश्यक हो गयी है। इसी क्रम में फॉर्म-xviiiA के स्थान पर संशोधित फॉर्म-xviiiB निर्गत किया जा रहा है (छायाप्रति संलग्न)।

अतः अनुरोध है कि उक्त प्रावधान के आलोक में फॉर्म-xviiiA के स्थान पर संशोधित फॉर्म-xviiiB के साथ प्रस्तुत किया जाना वाला पूर्व निर्गत क्रीमीलेयर रहित प्रमाण पत्र वैध मानते हुए इसे स्वीकार करने की कृपा की जाय।

अनु0-यथोक्त।

विश्वासभाजन



(मो0 सिराजुद्दीन अंसारी)  
सरकार के अवर सचिव।

**(फॉर्म-xviii B)**  
**अधिकारिक घोषणा पत्र का विहित प्रपत्र**  
**(आवेदक द्वारा दिया जाने वाला शपथ पत्र)**

मैं ..... पुत्र/पुत्री  
श्री ..... निवासी, ग्राम/कस्बा/शहर .....  
पोस्ट ..... थाना ..... प्रखण्ड .....  
जिला ..... राज्य..... एतद् द्वारा घोषित  
करता/करती हूँ कि मैं .....समुदाय का/की हूँ, जो कि  
कार्मिक, लोक शिकायत एवं पेंशन मंत्रालय (कार्मिक एवं प्रशिक्षण विभाग), भारत सरकार,  
नई दिल्ली के दिनांक-08.09.93 के कार्यालय ज्ञापन संख्या-360112/22/93-स्था0  
(एस0सी0टी0) में निहित आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत  
सरकार/बिहार सरकार द्वारा क्रमशः ओ0बी0सी0/पिछड़ा वर्ग, अत्यन्त पिछड़ा वर्ग के  
रूप में मान्य है। मैं यह भी घोषणा करता/करती हूँ कि मैं दिनांक-08.09.1993 एवं  
13.09.2017 के उपर्युक्त संदर्भित कार्यालय ज्ञापन की अनुसूची के कॉलम-3 में  
उल्लेखनीय व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।

हस्ताक्षर शपथकर्ता।